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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 04.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.178,748&296/2019 in CP(IB) No.348/9//HDB/2018
NAME OF THE COMPANY	Vedika Steels Pvt Ltd
NAME OF THE PETITIONER(S)	BS Ltd
NAME OF THE RESPONDENT(S)	Vedika Steels Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA No.178/2019

1. Mr. V. Ravi Kumar, counsel for the Applicant/Liquidator appeared through video conference.
2. Counsel for the Applicant stated that on 10.02.2020, the Respondents were proceeded ex-parte. He further prayed time for making submissions, at his request, time is enlarged for hearing submissions.
3. In the meantime, counsel for the Applicant is directed to inform the next date of hearing to the Respondent and file proof of the same.

IA No.748/2019

1. Mr. V. Ravi Kumar, counsel for the Applicant/Liquidator, Mr. Mayur Mundada, counsel for R8, R9, R13 & R19 and Mr. Sai Phanidhar, counsel for R20/SEBI appeared through video conference.
2. No representation on behalf of other Respondents.
3. Counsel for R8, R9, R13 & R19 stated that he has already filed its counter.
4. Counsel for the Applicant is directed to send another notice to other Respondents for appearance and for making submissions and file proof of service of notice in the Registry.
5. For hearing submissions, put up the matter on 20.11.2020.

Ag. ae

MEMBER TECHNICAL

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MEMBER JUDICIAL